

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:4000
ANSWERED ON:21.03.2013
DELAY IN YAMUNA AGREEMENT
Verma Shri Sajjan Singh

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the farmers of Madhya Pradesh and Rajasthan have to suffer huge loss of crops due to delay in final decision of the Yamuna agreement;
- (b) if so, the reasons for delay in this regard; and
- (c) the steps taken by the Union Government for final decision regarding Yamuna agreement among Madhya Pradesh, Rajasthan and Haryana?

Answer

THE MINISTER OF WATER RESOURCES (SHRI HARISH RAWAT)

(a) to (c) No final decision regarding Yamuna agreement among Madhya Pradesh, Rajasthan and Haryana is pending. A Memorandum of Understanding for sharing of Yamuna water up to and including Okhla is already signed in 1994 by the Chief Ministers of Upper Yamuna basin States of Himachal Pradesh, Uttar Pradesh, Rajasthan, NCT of Delhi and Haryana.